

(2025) 11 JH CK 1859

In the Jharkhand High Court

Case No : Criminal Miscellaneous Petition No.866 Of 2023

Saket Kumar S/o Late Brajdhesh Sahi

APPELLANT

Vs

State Of Jharkhand

RESPONDENT

Date of Decision : 06-11-2025

Acts Referred:

Citation : (2025) 11 JH CK 1859

Hon'ble Judges : Anil Kumar Choudhary, J

Bench : Single Bench

Advocate : Arshad Hussain, P.D. Agrawal

Final Decision : Dismissed

Judgement

Anil Kumar Choudhary, J

I.A. No.8028 of 2024

Heard the parties.

Learned counsel for the petitioner submits that this interlocutory application has been filed with a prayer to ignore the defects pointed out by the stamp reporter. It is next submitted that the petitioner is no way associated with the UCO Bank anymore as he has retired from his service from UCO Bank, hence, the defects pointed out by the stamp reporter be ignored.

Since, admittedly, the petitioner is no way associated with the UCO Bank anymore which is the sole accused person of this case, hence, this Court is not inclined to ignore the defects pointed out by the stamp reporter at serial no.9(ix). Accordingly, the prayer to ignore the defect pointed out by the stamp reporter at Serial No.9(ix) is rejected.

This interlocutory application is disposed of accordingly.